

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Office of the Registrar General)**

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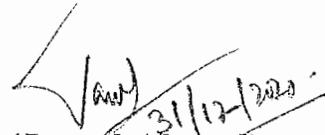
**ORDER**

No: 757/GS

Dated: 31.12.2020

In the interest of administration, Sh. Noor Mohammad Mir, Secretary DLSA Kupwara, is hereby transferred and posted as Sub-Judge Uri in place of Sh. Imtiyaz Ahmed Lone, Sub-Judge (under suspension).

**By Order**

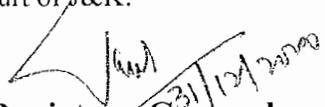
  
(Jawad Ahmed)  
Registrar General

No: 25120-30/GS

Dated: 31.12.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice , High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
*...for information of their Lordships.*
3. Registrar Vigilance, High Court of J&K, Jammu;
4. Registrar Computers, High Court of Jammu and Kashmir, Jammu;
5. Registrar Rules, High Court of J&K, Jammu.
6. Member Secretary Legal Services Authority, Jammu.
7. Registrar Judicial, High Court of J&K, Srinagar/Jammu;
8. Principal District and Sessions Judge, Baramulla/Kupwara.  
*...for information and necessary action.*
9. Sh. Noor Mohammad Mir, Secretary DLSA Kupwara for information and necessary compliance.
10. CPC-eCourts, High Court of Jammu and Kashmir, for information and uploading the same on the official website of the High Court of J&K.

  
Registrar General